829

much on the general and overall industrial development of the country.

SHBI V. PRASAD RAO: To what extent are we going to be self-sufficient?

SHRI K. RAGHURAMAIAH: As much as possible. Sir, it is very difficult to say whether it is going to be cent, per cent, or 90 per cent, or 80 per cent, or any other specific percent-

SHRI H. D. RAJAH: Will this House be enlightened as to what is meant by 'indigenous stores'?

SHRI K. RAGHURAMAIAH: Stores which are manufactured in this country.

SHRI N. M. LINGAM: Sir, several thousands of employees in these ordnance factories were thrown out of employment owing to curtailment of production in this country. May I know whether in view of our expansion programmes these men are being taken in again?

SHRI K. RAGHURAMAIAH: Our policy has been wherever possible not to order any retrenchment, but to see how far they can be absorbed in the expanding scheme of things.

SHRIMATI YASHODA REDDY: May I know, Sir, how much of foreign exchange has been saved by this indigenous production?

SHRI K. RAGHURAMAIAH: Well. Sir. it would be rash for me to state any figures, but I would say that we are endeavouring to save a lot of it.

VISIT OF A CANADIAN DEFENCE COLLEGE GROUP TO INDIA

*108. SHRIMATI YASHODA REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether a Canadian Defence College Group is visting India; and

(b) if so, what is the purpose of the visit of the Group and at whose invitation it is visiting the country?

to Questions

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): (a) Yes. A party of sixteen officers from the National Defence College, Canada, visited India during the period 15th April to 21st April 1958.

(b) Tours to foreign countries are arranged for the students of the National Defence College as a part of the course. The visit to this country was agreed to at the request of the Government of Canada who made all the arrangements for the tour.

SHRIMATI YASHODA REDDY: May I know whether any students from India were sent to Canada also in exchange of these people?

SARDAR S. S. MAJITHIA: I would require notice for that question. This was in regard to the visit of the Canadian Defence College students to India.

DR. R. B. GOUR: What are the facilities that the Government of India provided to these gentlemen, and what was it that they were shown in this country?

SARDAR S. S. MAJITHIA: They visited Raj ghat, Alipur Community Project, Agra, Taj Mahal, Red Fort and Akbar's Tomb. And besides that, they were given some lectures. One was delivered by the Deputy Chairman of the Planning Commission, one by Shri S. K. Dev. the Minister of Community Development, and one by the Defence Minister.

SHRI V. PRASAD RAO: Am I to understand that they were not shown round any of our defence installations and they came here only for that visit?

SARDAR S. S. MAJITHIA: As I said, Sir, visiting foreign countries is a part of their course, and they visited India as a part of that programme, and the programme was arranged at the

831

request of the Canadian Government. And this is all that they were shown.

SHRI ABDUL RAHIM: What are the financial commitments of this visit on the part of our Government?

SARDAR S. S. MAJITHIA: No financial commitments. Sir, excepting that the Defence Secretary gave one party in their honour, and that was only a • private affair.

SHRI N. M. LINGAM: Is it not a fact Sir. that some Canadians are undergoing training in our Defence Staff College at Wellington, and did it not occur either to the Government of India or to this delegation that they should visit that institution?

SARDAR S. S. MAJITHIA: Although it does not arise out of this question, still I know that there are one or two officers from Canada who are attending the Staff College at Wellington.

STAFF COUNCILS IN THE CENTRAL SECRETARIAT

- *109. SHRI B. SHIVA RAO: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the objects and functions of the Staff Councils functioning in the Central Secretariat:
- (b) the composition of and the mode of election or selection of representatives of the staff to these Councils;
- (c) the number of meetings so far held by each Council:
- (d) the recommendations made decisions taken at those meetings and the action taken by Government thereon;
- (e) whether similar Staff Councils have also been constituted separately for Class IV employees of the Central Government; and
- (f) if the answer to part (e) above be in the affirmative, what are the composition, powers and objects Class IV Staff Councils?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) to (f). A statement is laid on the Table of the House.

STATEMENT

- (a) To consider suggestions for improving the standards of work; to provide the members of staff a machinery for making their points of view known to Government on matters affecting their conditions of service; and to provide means of personal contact between officers and staff with a view to developing relations between them and cordial encouraging them to take keener interest in their work.
- (b) The Council consists of a Chairman who is either the Secretary or a Joint Secretary in the Ministry, Government representatives not below the rank of Under Secretary, representatives of the staff, and a Secretary nominated by the Chairman in consultation the staff with representatives. representatives of the staff are elected by the staff themselves and there is one representative for every 20 members, or fraction thereof.
- (c) and (d). Information is being collected and will be laid on the Table of the House, when received.

(e)'Yes.

- (f) Composition, powers, and objects are the same as those of the Senior Staff Councils except that a Deputy Secretary of the Ministry functions as the Chairman and the Government representatives shall not be below the rank of Assistant.
- SHRI B. SHIVA RAO: May I ask one supplementary question? According to, the statement given, one of the objects of these Staff Councils is to provide the members of the staff with machinery for making their points of view known to the Government on matters affecting their conditions of work. May I ask whether the Staff Councils have been constituted only for the purpose i of making representations to the Government, or is any attempt made to discuss the points raised in these